NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 768/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Gemini Equipment and Rentals Pvt. Ltd.

Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Dhvani Shali 1/16 Cyril Amauchand Mangaldas for Corporate Dubtor

ORDER

TCP No. 768/I&BP/NCLT/MB/MAH/2017

First call: Petitioner's Counsel is absent. Corporate Debtor's side is present.

Second call: Petitioner's Counsel is absent. Corporate Debtor's side is present.

List this matter on 04.01.2018 with a direction to the Petitioner to appear and argue on the next date of hearing.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)